

- (a) the number of unrecognised private schools and number of students studying in these schools, State/UT-wise;
- (b) whether Government is planning to have a separate assessment for the performance of private school students, given that they constitute the major percentage of school-going children and if not, the reasons therefor;
- (c) varying fee structures of private schools across the country, State/UT-wise;
- (d) whether Government proposes to constitute a Committee to regulate the same and if not, the reasons therefor; and
- (e) whether Government proposes to institute a regulatory system for private schools based on learning outcomes and quality and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Government / Union Territory Administration. Thus, the matter relating to the private school in the country is regulated in terms of Rules and Regulations of the State Government / Union Territory Administration concerned. As such, no information is available with the Central Government.

(b) No Sir, Government of India has been implementing a rolling programme of sample based National Achievement Survey (NAS) aimed at classes III, V, VIII and X under Samagra Shiksha since 2001 with a cycle period of three years covering both Government and Private Schools. The next NAS will be implemented in 2020 by National Council of Educational Research and Training (NCERT) and Central Board of Secondary Education (CBSE).

(c) to (e) As replied at (a) above.

Availability of school teachers as per RTE norms

2157. PROF. M. V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the State-wise and school-wise information for the Right To Education (RTE) Act compliance on the availability of teachers as per the RTE norm (Pupil Teacher Ratio

of 30:1 in each primary class and separate subject teacher for upper primary classes);

(b) State-wise number of seats available for teacher training courses (D.Ed and B.Ed);

(c) the resource allocation under the Samagra Shiksha Abhiyan for pre-service and in-service teacher training; and

(d) the plan, roadmap and financial resource allocation for preparing teachers for early years (pre-class I) teaching in the light of planned extension of RTE to 3-18 years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Education is in the Concurrent list of the Constitution and majority of the schools are under the domain of the respective State and Union Territory Government which are the appropriate Government as per Section 2(a) of the Right of Children to Free and Compulsory Education Act, 2009 and are responsible for implementing the various provisions of the RTE Act. The recruitment, service conditions and deployment of teachers come under the purview of the concerned State/Union Territory (UT) Government. As per Unified District Information System for Education (UDISE) 2017-18 (Provisional), the Pupil Teacher Ratio (PTR) at the National level is for primary schools is 23:1 and upper primary schools is 25:1, which is better than the norms prescribed under RTE Act, 2009. As per UDISE 2017-18 (Provisional), 72% schools are Pupil Teacher Ratio (PTR) compliant. The State-wise details are given in the Statement-I (*See* below).

(b) A Statement showing State-wise number of seats available for teacher training course (D.Ed and B.Ed.), is given in the Statement-II (*See* below).

(c) and (d) Samagra Shiksha- an Integrated Scheme for School Education envisages the 'school' as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education. Under Samagra Shiksha, financial assistance is provided to States and UTs for various interventions such as universal access, quality of education, gender, equity, support for salary of teachers etc. as per prescribed norms. The funds are released to the States in lump sum and not component

wise. An amount of ₹ 84091.34 lakh and ₹ 146299.22 lakh has been approved by this Ministry for the year 2018-19 and 2019-20 respectively for training of in-service Teacher and Head Teachers (Classes I to XII) under Samagra Shiksha.

Statement-I

State/UTs		PTR	
		Primary	Upper Primary
1	2	3	4
	Andaman and Nicobar Islands	10	9
	Andhra Pradesh	22	17
	Arunachal Pradesh	11	13
	Assam	20	13
	Bihar	38	39
	Chandigarh	16	18
	Chhattisgarh	20	22
	Dadra and Nagar Haveli	21	27
	Daman and Diu	29	18
	Delhi	35	31
	Goa	18	10
	Gujarat	21	28
	Haryana	23	19
	Himachal Pradesh	12	8
	Jammu and Kashmir	10	11
	Jharkhand	25	33
	Karnataka	16	27
	Kerala	17	19
	Lakshadweep	10	11
	Madhya Pradesh	21	22

1	2	3	4
	Maharashtra	23	28
	Manipur	8	10
	Meghalaya	21	13
	Mizoram	12	11
	Nagaland	7	9
	Odisha	17	22
	Puducherry	13	12
	Punjab	20	13
	Rajasthan	20	20
	Sikkim	4	7
	Tamil Nadu	18	18
	Telangana	19	17
	Tripura	10	11
	Uttar Pradesh	31	29
	Uttarakhand	15	16
	West Bengal	18	24

Source: UDISE 2017-18 (Provisional)

Statement-II

State-wise number of seats available for teacher training Courses

Sl. No.	State	Total No. of Intake (as on 31.03.2019)	
		D.El. Ed.	B.Ed.
1	2	3	4
1.	Arunachal Pradesh	445	1350
2.	Assam	4100	6450
3.	Bihar	30600	37350

1	2	3	4
4.	Jharkhand	8010	13600
5.	Manipur	600	1500
6.	Meghalaya	690	600
7.	Mizoram	630	400
8.	Nagaland	210	850
9.	Odisha	6540	3400
10.	Sikkim	190	350
11.	Tripura	730	700
12.	West Bengal	45530	57950
13.	Andaman	0	100
14.	Andhra Pradesh	69550	54000
15.	Karnataka	47182	39070
16.	Kerala	30617	14690
17.	Lakshadweep	50	50
18.	Puducherry	2960	2970
19.	Tamil Nadu	57152	84605
20.	Telangana	16800	32330
21.	Chhattisgarh	6900	14750
22.	Dadra and Nagar Haveli	0	100
23.	Daman and Diu	100	100
24.	Goa	295	400
25.	Gujarat	12350	26000
26.	Madhya Pradesh	48740	59400
27.	Maharashtra	66900	46800
28.	Chandigarh	150	700

1	2	3	4
29.	Delhi	3550	5960
30.	Haryana	23250	65850
31.	Himachal Pradesh	3250	9300
32.	Punjab	8300	34450
33.	Rajasthan	27000	107820
34.	Uttar Pradesh	197000	257090
35.	Uttarakhand	500	15150
	TOTAL	720871	996185

Vacancies in Delhi University

2158. SHRI ANAND SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether large number of teaching staff vacancies exist in the Delhi University;
- (b) if so, the details thereof, subject-wise, college-wise and year-wise for the last three years;
- (c) whether Government has undertaken any recruitment process to fill these vacancies; and
- (d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) University of Delhi has informed that 166 positions of Professor, 428 positions of Associate Professor and 263 positions of Assistant Professors are vacant in University of Delhi. In case of affiliated colleges with University of Delhi, approximately 5043 nos. of teaching positions are vacant.

The University has already started the filling of the vacancies and advertised 166 posts of Professor, 428 posts of Associate Professor and 263 posts of Assistant Professor. As regards Colleges, the process for filling up vacant positions is being supervised by the University pursuant to which the advertisement has already been